603 Written Answers

Pollution By Vam Organic Chemicals, Muradabad

2749. SHRI CHETAN P.S. CHAUHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the effluents discharge plant installed by the Vam Organic Chemicals, Gajraula, district Muradabad is not operational and thus causes severe air and water pollution in the region; and

(b) if so, the remedial measures taken or proposed to be taken by the Government in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The unit is complying with the standards for air emissions; however, the treated effluent being discharged by the industry is not meeting the prescribed limits.

(b) The Central Pollution Control Board has constituted a Gajraula Action Plan for the control of air and water pollution from the industries in the Gajraula Industrial Area.

A time-bound action plan for control of pollution has been drawn up in consultation with the State Governments and a Notification has been issued under which polluting units are required to meet the standards by December 31, 1991.

First Cadre Review Of W.C. Staff in C.P.W.D.

2750 SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the First Cadre review in respect of Draftsmen and Junior Engineers Working in CPWD offices has since been conducted and finalised; (b) whether the 1st Cadre review in respect of workcharged staff has also been conducted and not finalised;

(c) if so, the reasons therefor; and

(d) the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The first cadre review of Junior Engineers of CPWD was finalised in 1987. A Cadre Review Committee has been constituted for conducting the cadre review of the CPWD Draftsmen's cadre.

(b) to (d). No cadre review has been undertaken, nor is it contemplated, in respect of workcharged staff of CPWD, since the workcharged staff do not constitute a cadre. The Government's instructions about periodical cadre review do not cover such staff.

Demands of Non-Gazetted Staff Of CPWD

2751 SHRI B.L. SHARMA PREM : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the non-Gazetted office staff working in CPWD Subordinate Offices are agitating for last two years due to non-acceptance of their demands;

(b) if so, the details of their demands;

(c) the reasons for non-acceptance of their demands; and

(d) the action proposed to be taken by the Union Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.